

[Print](#)**Defective Case Register from 2025-12-31 to 2025-12-31**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMA/40732/2025	ADV.	2025-12-31	Put up for SR after filing of c. copy of impugned order.
2	D-ABLAPL/40768/2025	JYOTIRMAYA SAHOO	2025-12-31	D.Fee of O.S.B.C Rs.50/- not paid in the v.nama
3	D-WP(C)/55322/2025	ARIJEET MISHRA	2025-12-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the affidavit not correctly mentioned in the affidavit.
4	D-WP(C)/55413/2025	PRASHANTA KUMAR DAS	2025-12-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mentioned in the affidavit.
5	D-WP(C)/55021/2025	ANIL KUMAR BEHERA	2025-12-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of meeting under Annexure-2 does not tally with Index.2. Occupation of the deponent in affidavit not furnished
6	D-CMP/54432/2025	SUSHANT KUMAR PRADHAN (3)	2025-12-31	A.fee of Rs.1.10/order be Paid on the C.Copy under A-4
7	D-CMP/54558/2025	GOPAL PRASAD JENA	2025-12-31	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
8	D-WP(C)/54995/2025	KANANBALA ROY CHOUDHURY	2025-12-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 57 to 73 not partial neat
9	D-WP(C)/54297/2025	GAYNENDRA KUMAR PARIDA	2025-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-WP(C)/54993/2025	KANANBALA ROY CHOUDHURY	2025-12-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-WP(C)/55004/2025	KANANBALA ROY CHOUDHURY	2025-12-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 57 to 73 not partial neat

12	D-ABLAPL/40801/2025	JNYANANANDA PANDA	2025-12-31	1. Legal guardian of the Minor not signed on V.nama
13	D-CRLMC/40728/2025	SAMAPIKA MISHRA	2025-12-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Court fee Rs.12/- LAA Rs.10/- A.C. fee Rs.2/- AWF fee Rs.15/- to be paid on V.nama.
14	D-WP(C)/55124/2025	PRASANTA KUMAR MISHRA	2025-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-CONTC/55400/2025	ADV.	2025-12-31	Paragraph not mentioned in the affidavit
16	D-BLAPL/40774/2025	NRUSINGHA NANDA MOHAPATRA	2025-12-31	1. Page no.19 repeated twice. 2. LAA Rs.10/- and HBAWF fee Rs. 20/-to be paid on V>Nama.
17	D-BLAPL/40775/2025	JYOTIRMAYA SAHOO	2025-12-31	14-NOT PROPERLY INDEXED.  1. GR case number in FIR not tally with mentioned in petition.
18	D-CONTC/54260/2025	ADV.	2025-12-31	1. FAO number not correctly furnished Sl. no.4 in Index.
19	D-CMP/54480/2025	ARUN KUMAR MISHRA 2	2025-12-31	Petitioner and Pro.O.Ps No-2 and 3 added as parties but not yet substituted in the Trial Court.
20	D-CRLA/40522/2025	SURYAKANTA DWIBEDI	2025-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-WP(C)/55051/2025	MANAS KUMAR SWAIN	2025-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-WP(C)/55181/2025	RASHMI NARAYAN PATNAIK	2025-12-31	Paragraph not mentioned in the affidavit and also I.A
23	D-CONTC/53580/2025	ADV.	2025-12-31	1. FAO number not correctly furnished in Top of the Index synopsis and cause title.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 31-12-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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